

**THE NATIONAL COMPANY LAW TRIBUNAL
COURT-I CHANDIGARH BENCH, CHANDIGARH**

Item 44

CA No. 186/23

187/23

And

CP No. 94/Chd/Hry/2023

Under Section 241 & 242, CA 2013 & R 11 NCLT 2016

In the matter of:-

Deepa Joshi

...Petitioner

Vs.

Convexicon Software Solutions India Pvt. Ltd.

...Respondent

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 20.12.2023.

Sd/-
Court Officer

November 6, 2023
TNV